

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P No.2425 of 2020**

Sanjay Kumar Prajapati @ Suraj @ Sanjay Prajapati

... .. Petitioner

Versus

The State of Jharkhand & Anr. ... .. Opposite Party

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner :Mr. Anil Kumar Sinha, Adv

For the State :Ms. Niki Sinha, Adv.

For the O.P.No.2 : None

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**Through:- Video Conferencing**

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**11/10.09.2021** Mr.Anil Kumar Sinha, learned counsel for the petitioner submits that the entire payment as per the order passed by this Court has been paid to the O.P.No.2 and for that he intends to file an affidavit.

**2.** From record it appears that though O.P.No2 has appeared through Vakalatnama, however none appears for the O.P.No.2. Mrs. Nikki Sinha, learned counsel for the State is present.

**3.** In view of the aforesaid facts, let this case be posted on **22.10.2021** enabling him to file an affidavit.

**4.** Till then interim order dated 29.01.2021 shall continue.

**(Deepak Roshan, J.)**

Fahim/-